ABHIJEET HAZARIBAGH TOLL ROAD LIMITED CIN: U45209WB2010PLC149763

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

								(Amo	unt in ₹)	
Sl. No.	Category of creditor		mary of claims received	Su	mmary of claims admitted	Amo unt	Amount of claims not	Amount of claims	Details in	Remar ks,
		No. of clai ms	Amount	No. of clai ms	Amount ofclaims admitted	of conti ngent claim s	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to anyclass of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any classof creditors)	4	5,09,57,25,664.53	4	4,82,64,56,404.94	0	26,92,69,259.59		3	
4	Unsecured financial creditors (other than financial creditors belonging to any class ofcreditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	1	4,51,000	1	4,51,000	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total		5,09,61,76,664.53		4,82,69,07,404.94	0	26,92,69,259.59	0		

Annexure-1 Name of the corporate debtor: Abhijeet Hazaribagh Toll Road Limited; Date of commencement of CIRP 07-01-2022; List of creditors as on: 21-04-2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.		of claim eived				of claim nitted			Amount of	Amount of any	Amount of claim	Amount of claim	
	Credi tor		Amount of claim admitted	Nature of claim	Amount covered by	Amount covered by	Whether related party?	voting share in	continge- nt claim	Mutual dues, that may be set-off		under verifica- tion	
					security interest	guarant ee		CoC		De set-on			
			NIL			NIL							

Annexure-2

Name of the corporate debtor: Abhijeet Hazaribagh Toll Road Limited; Date of commencement of CIRP 07-01-2022; List of creditors as on: 21-04-2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

												(Amount)	in <)
Sl.	Name	Deta	ils of		Det	tails of clain	1 admitted		Amount of	Amount	Amount of	Amount of	Remarks
No.	of cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
		-		admitted		by	party?	CoC		may be			
						guarantee				set-off			
						NIL							

Annexure-3 Name of the corporate debtor: Abhijeet Hazaribagh Toll Road Limited; Date of commencement of CIRP 07-01-2022; List of creditors as on: 21-04-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in \mathbb{R}) Details of claim admitted Amount Remarks SI. Name **Details of** Amount Amount Amount of claim receive of claim No. of creof contiof any claim not , if any d ngent ditor mutual admitted under Whether % claim dues, verifica-Date Amount Nature Amou Amount Amount of claim that tion of rec nt clai of covered covered related voting may be admitte claim by secur by guar share in eipt med party? set-off d -ity antee CoC interest 28-02-178,39,4 178,39,41 CC & NO 36.96% 0 0 0 0 1. State As per As per 2022 1.398.35 398.35 Bank of Term Note 1 Note 2 India Loan Puniab 01-03-149,72,7 149,72,77 NO 31.02% 0 0 0 2. Rupee As per 0 As per 2022 National 7,060.00 060.00 Term Note 1 Note 2 Bank Loan 107,62,5 IIFCL 16-02-107,62,59, Rupee NO 22.30% 0 0 0 0 3. As per As per 9,794.56 2022 794.56 Term Note 1 Note 2 Loan 26,92,69,259. 15-02-73.82.47. 46,89,78,1 NO 9.72% 0 0 Bank of Rupee As per 0 4 As per Baroda 2022 411.62 52.03 Term Note 1 Note 2 59 Loan

Note:

1. Security Interest taken as per Sanction Letter of Bank Dated. Since amount was not there hence unable to mention. Also Security Interest will be shared on pari passu basis with other lenders.

2. Undertaking given by Project Sponsors M/s Abhijeet Infrastructure Ltd., M/s Abhijeet Roads Ltd., & M/s Corporate Ispat Alloys Ltd.

Annexure-4 Name of the corporate debtor: Abhijeet Hazaribagh Toll Road Limited; Date of commencement of CIRP 07-01-2022; List of creditors as on: 21-04-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

										•	,		
												(Amount i	n ₹)
Sl. No.	Name of cre-	Deta claim r	ils of eceived		Detail	s of claim	admitted		Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt		Amount of claim admitted	of claim	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
						NIL							

Annexure-5 Name of the corporate debtor: Abhijeet Hazaribagh Toll Road Limited; Date of commencement of CIRP 07-01-2022; List of creditors as on: 21-04-2022

List of operational creditors (Workmen)

(Amount in₹)

Sl. No.	Name of authorised	Name of	Details or recei			De	tails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under		· · · · · · · · · · · · · · · · · · ·
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	
										Set-011			
						NIL							

Annexure-6 Name of the corporate debtor: Abhijeet Hazaribagh Toll Road Limited; Date of commencement of CIRP 07-01-2022; List of creditors as on: 21-04-2022

												(Amount	in₹)
Sl. No.	Name of authorised	Name of	Deta claim r	ils of eceived	De	etails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· · · · · · · · · · · · · · · · · · ·
	representa- tive, if any	empl -oyee	Date of	Amount claimed	Amount of claim	Nature of	Whether related	% of voting shar	gent claim	mutual dues, th	under verifica -	admitted	
			receipt		admitted	claim	party?	e in CoC, if applicable		at may be set- off	tion		
1		SANJE EV KUMA R MISHR A	16-04- 2022	4,51,000	4,51,000	SALARY AND OTHER BENEFIT S		NO	NIL	NIL	NIL	NIL	NIL

List of operational creditors (Employees)

Annexure-7 Name of the corporate debtor: Abhijeet Hazaribagh Toll Road Limited; Date of commencement of CIRP 07-01-2022; List of creditors as on: 21-04-2022

SI. No.	Details of	claimant	Deta claim r	ils of eceived	De	etails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	(Amount Amount of claim not	Remarks,
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
						NIL							

List of operational creditors (Government dues)

Annexure-8 Name of the corporate debtor: Abhijeet Hazaribagh Toll Road Limited; Date of commencement of CIRP 07-01-2022; List of creditors as on: 21-04-2022

Sl. No.	Details rece	of claim ived		Details	of claim adn	nitted			Amount of contin-	Amount of any			Remarks, if any
	Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
						NIL							

List of operational creditors (Other than Workmen and Employees and Government Dues)

Annexure-9 Name of the corporate debtor: Abhijeet Hazaribagh Toll Road Limited; Date of commencement of CIRP 07-01-2022; List of creditors as on: 21-04-2022

												(Amour	nt in₹)
SI.	Name	Deta	ails of		Details of	f claim admitt	ed		Amount	Amount	Amount	Amount	Remarks,
No	of cre	claim 1	received						of contin	of any	of claim	of claim	if any
	-ditor	Date of	Amount	Amount	Nature	Amount co	Amount co	Whether	-gent	mutual	not	under	
		receipt	claimed	of claim	of	vered by	vered by	related	claim	dues,	admitted	verifica-	
		•		admitted	claim	Security	guarantee	party?		that may		tion	
						interest	_			be			
										set-off			
						NIL							